

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4077
ANSWER DATE 25.03.2025

SVAMITVA SCHEME

4077.DR. BACHHAV SHOBHA DINESH:

Will the Minister of Panchayati Raj be pleased to State:

(a) the details of current status of the implementation of the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme, State-wise particularly in the Dhule and Nashik district, Maharashtra;

(b) the details of total funds allocated and spent so far for the implementation of the SVAMITVA scheme including Maharashtra State-wise;

(c) the details and number of beneficiaries of villages and rural areas covered under the SVAMITVA scheme, States-wise including Maharashtra; and

(d) the progress made in providing property cards to landowners?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a), (c) and (d): As of March 20, 2025, the current status of implementation and progress of the SVAMITVA scheme, state-wise, including the State of Maharashtra is attached as **Annexure 1**. The current status of implementation and progress of the SVAMITVA scheme in the Dhule and Nashik districts are attached as **Annexure 2**.

(b) Under the Scheme, the Funds are provided to Survey of India for Large Scale Mapping (LSM) using drones and establishing Continuous Operating Reference Stations (CORS) for States/UTs which have onboarded the Scheme, including Maharashtra. Details of funds released to Survey of India till now are as follows:

For CORS	₹ 116.54 crores
For LSM	₹ 257.93 crores

Funds amounting to ₹ 36 crores have also been released to NIC (through NIC-Services Inc.) till date to support the National Project Monitoring Unit (NPMU), enhancements to the Spatial Planning Application 'Gram Manchitra', central infrastructure, and other technical and software requirements.

Further, funding is also provided to the States/UTs for Information, Education, and Communication (IEC) activities and establishing State Project Monitoring Units (SPMUs).

The State-wise details of funds released to States for IEC and SPMU so far for the implementation of the SVAMITVA scheme, including Maharashtra, is attached as **Annexure 3**.

Annexure 1

Annexure referred to in reply to part (a), (c) and (d) of the Lok Sabha UnStarred Question No. 4077 answered on 25.03.2025 regarding 'SVAMITVA scheme'.

State/UT-wise details of Drone Flying & Property Cards under SVAMITVA scheme

States/UTs	Drone Flying (villages)	Property Cards prepared (villages)	Number of Property Cards prepared
Andaman and Nicobar Islands	186	141	7,409
Andhra Pradesh*	13,321	0	0
Arunachal Pradesh	3,465	0	0
Assam	946	0	0
Chhattisgarh	15,791	1,202	70,307
Dadra and Nagar Haveli and Daman and Diu^	80	75	4,397
Delhi	31	0	0
Goa	410	410	6,72,646
Gujarat	14,101	7,562	12,70,417
Haryana	6,260	6,260	25,15,646
Himachal Pradesh	13,882	238	5,395
Jammu and Kashmir	4,400	1,006	39,204
Jharkhand	240	0	0
Karnataka	18,479	3,898	10,08,224
Kerala	597	0	0
Ladakh	230	148	15,623
Lakshadweep Islands	10	0	0
Madhya Pradesh	43,014	33,929	39,94,343
Maharashtra	37,609	17,013	26,76,971
Manipur	209	0	0
Mizoram	319	27	2,909
Odisha	2,724	43	1,500
Puducherry	96	92	2,801
Punjab	10,458	178	24,089
Rajasthan	35,747	13,651	9,71,498
Sikkim#	1	0	0
Tamil Nadu#	3	0	0
Telangana#	5	0	0
Tripura**	19	893	5,71,783
Uttar Pradesh	90,573	67,516	1,01,81,864
Uttarakhand	7,441	7,441	2,78,229
Total	3,20,647	1,61,723	24315,255

Note: A few States have not implemented the Scheme due to various reasons, such as pre-existing legacy data or similar programs already in place. Sikkim, Telangana, and Tamil Nadu participated only in the pilot phase with a few villages but opted not to continue due to pre-existing records. Bihar, West Bengal, Meghalaya, Nagaland, and Chandigarh have not yet signed the MoU for scheme implementation. West Bengal and Kerala have reported that records of rights for residential properties already exist as part of rural land records. Odisha and

Assam are conducting surveys in a limited number of villages due to pre-existing records. The scheme is currently on hold in Jharkhand. In Delhi, the Scheme has been implemented in 31 villages, but property cards are yet to be prepared.

Annexure 2

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 4077 answered on 25.03.2025 regarding 'SVAMITVA scheme'.

Details of Drone Flying & Property Cards under SVAMITVA scheme in Dhule & Nashik

Distric t	Drone Fly Completed (villages)	Property Cards details	
		Number of Villages	Number of Property Cards prepared
Dhule	409	24	3,725
Nashik	1,431	738	1,01,979

Annexure 3

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 4077 answered on 25.03.2025 regarding 'SVAMITVA scheme'.

Details of details of funds released to States for IEC and SPMU under SVAMITVA scheme

State / UT	Total (in Rs.)
Andhra Pradesh	26,70,000
Arunachal Pradesh	16,54,250
Assam	1,16,99,750
Chhattisgarh	13,14,500
Dadra Nagar Haveli & Daman Diu	2,19,750
Gujarat	33,36,641
Haryana	21,61,270
Himachal Pradesh	41,15,250
Karnataka	7,75,125
Kerala	3,84,375
Ladakh	30,375
Madhya Pradesh	92,77,500
Maharashtra	10,52,500
Mizoram	2,77,750
Odisha	11,50,000
Punjab	67,84,500
Rajasthan	61,40,000
Tripura	3,87,000
Uttar Pradesh	1,44,75,000
Uttarakhand	15,10,000
